

**Office of the District Judge,  
Uttar Dinajpur at Raiganj  
English Department.**

Ref : Notice No. 1719-G dated 13.05.2022 of the Registrar General of the Hon'ble High Court at Calcutta.

Memo No. **1151 (34)/ G**

Dated **13.05.2022**

Copy forwarded for information and taking necessary action to :-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur
- 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Raiganj/Islampur
- 12) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj. He is requested to prepare Holiday Remand Roster for 16.05.2022 accordingly.
- 13-14) The ACJM, Raiganj/Islampur
- 15) The Secretary, DLSA, Uttar Dinajpur at Raiganj
- 16-17-18-19-20) The Judicial Magistrate, 1<sup>st</sup>/2<sup>nd</sup> Raiganj/Islr/The Principal Magistrate, JJB, U/D
- 21) The Civil Judge, Jr. Division, Additional Court-cum-JM, Raiganj
- 22-23) The Civil Judge, Jr. Division, Raiganj/Islampur
- 24-25-26-27-28-29-30-31-32-33) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 34) The System Officer under eCourts Project, Uttar Dinajpur Judgeship with a direction to upload of the said notice of the Hon'ble High Court to the website of the Uttar Dinajpur Judgeship.



District Judge  
Uttar Dinajpur at Raiganj

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Memo No. 1152(8)/G Dated 13.05.2022

Copy forwarded for information and taking necessary action to :-

- 1-2-3-4) The President/ The Secretary, Uttar Dinajpur District /Sub-Divisional Bar Association, Raiganj/Islampur
- 5-6-7-8) The President/the Secretary, Law Clerks' Association, Raiganj/Islampur



District Judge  
Uttar Dinajpur at Raiganj

**IN THE HIGH COURT AT CALCUTTA**

**NOTICE**

**No. 1719 - G.**

**Dated, Calcutta, the 13<sup>th</sup> May, 2022.**

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice, High Court, Calcutta, has been pleased to declare **Monday, the 16<sup>th</sup> May, 2022**, as **holiday** for the High Court at Calcutta as well as for the District Judiciary of West Bengal including West Bengal Judicial Academy, Circuit Benches of Calcutta High Court at Andaman & Nicobar Islands and Jalpaiguri, on account of **Buddha Purnima**.

By order of the Hon'ble the Chief Justice,

Sd/-

(Ananya Bandyopadhyay)  
Registrar General,  
High Court, Calcutta.

*Seen and Circulate*  
*S*  
DISTRICT JUDGE  
Uttar Dinajpur at Raiganj  
13.05.22